

ITEM NO.122

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8092/2013

ISLAM HUSSAIN & ORS.

Appellant(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

Date : 30-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) :

Mr. Yatindra Singh, Sr. Adv.
Mr. Prakash Gautam, Adv.
Mr. M K Tyagi, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) : Mr. Jitendra Mohan Sharma, Sr. Adv.*
Mr. Sheokumar Gupta, Adv.
Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following

O R D E R

At the request of learned senior
counsel for the respondent(s), post the mater
on 11.08.2026.

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)